

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2560

ANSWERED ON:05.08.2015

Sanction of Funds

Solanki Dr. Kirit Premjibhai

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether it is a fact that the Central Government has not accorded sanction so far to the proposed budget estimate of the Government of Gujarat for the civil work it has carried out in schools till March, 2015; and

(b) if so, the reasons therefor?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a)&(b): No, Madam. Under the Sarva Shiksha Abhiyan(SSA), a centrally sponsored scheme, State Governments/UTs are provided financial assistance as per the guidelines and norms of SSA for strengthening of elementary education. The Annual Work Plan and Budget of the respective State government/UT, including Civil Work under SSA, is approved after detailed appraisal and deliberation in the Project Approval Board (PAB). As per the SSA framework of implementation, the States/UTs are not entitled for financial support for activities that have already been implemented by them prior to the launching of SSA. For 2015-16, an amount of Rs. 197359.78 lakhs has been approved under SSA for the State of Gujarat, out of which an amount of Rs. 29296.02 lakhs has been released.

Under Rashtriya Madhyamik Shiksha Abhiyan Scheme, a total outlay of Rs. 22432.70 lakh has been approved since inception for Civil Works in respect of State of Gujarat of which Central share is Rs. 16780.94 lakh. A sum of Rs. 8017.51 lakh has been released till March, 2015

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